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* IN THE HIGH COURT OF DELHI AT NEW DELHI

W.P.(C) 7998/2025 & CM APPL. 35050/2025 +

RUSHANT MALHOTRA & ORS.

.....Petitioners

Mr. Ankit Jain, Sr. Adv. with Through: Mr. Abhishek Taneja, Mr. Aditya Chauhan, Mr. Sahil Sharma, Mr. Shashank Agarwal, Mr. Bhavya Khatreja, Mr. Surya Sirohi, Advs. Petitioner in person

versus

THE GOVERNMENT OF NCT OF DELHI & ORS.Respondents

Ms. Avshreya Pratap Singh Through: Rudy, SPC with Mr. Amit Gupta, Adv. Ms. Radhika Bishwajit Dubey, Standing Counsel with Ms. Gurleen Kaur Waraich and Mr. Kritarth Upadhyay, Advs. for R-2

CORAM: HON'BLE MR. JUSTICE C. HARI SHANKAR HON'BLE MR. JUSTICE AJAY DIGPAUL

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ORDER 29.05.2025

As one of us (Ajay Digpaul, J.) is not in a position to hear this matter, list this matter before another Bench of which one of us is not a member, subject to orders of Hon'ble the Chief Justice, on 2 July 2025.

C. HARI SHANKAR, J.

AJAY DIGPAUL, J.

MAY 29, 2025/an

Click here to check corrigendum, if any